

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3859  
ANSWERED ON:20.03.2013  
ESTABLISHING TELECOM DISTRICT  
Ju Dev Shri Dilip Singh

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the norms and criteria for setting up and bifurcation of telecom districts;
- (b) whether the Government has received proposals from the State Governments for setting up or bifurcation of telecom districts particularly from Chhattisgarh for bifurcation of Raigarh;
- (c) if so, the details thereof and the action taken by the Government thereon;
- (d) whether there is also a proposal for establishment of full fledged Chhattisgarh telecom circle which is presently being shared with Madhya Pradesh; and
- (e) if so, the details thereof and the action taken thereon so far and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARNI)

- (a) Department of Telecommunications (DoT) had issued norms for organisational restructuring in telecom circles on 08.04.1985. After corporatisation of Department of Telecom Operations (DTO)/Department of Telecom Services(DTS) and formation of Bharat Sanchar Nigam Limited (BSNL) on 01.10.2000, it organize its telecom districts based on its operational requirements.
- (b) No, Madam.
- (c) Does not arise in view of (b) above.
- (d) & (e) Chhattisgarh Telecom Circle already exists in BSNL.